

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

Item No. 109
CAA-26/ND/2020

IN THE MATTER OF:

**M/s K.R. Equipements Pvt. Ltd. and
M/s Cleanauto Solutions Pvt. Ltd.**

...APPLICANT

Section

Under Section 230-232

**Order delivered on 24.08.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Applicant/Petitioner

**:Mr. Praveen Kumar Mittal,
Advocate**

For the RD/OL

:

For the Income Tax Department

:

ORDER

Except the counsel for the applicant, none has appeared at the time of the virtual hearing of the matter Therefore, let this matter be listed on 28th August, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)